


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP NO. 78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 187 & 188/2018 in CP NO. 50/2014
NAME OF THE COMPANY	Divya Retreat Limited
NAME OF THE PETITIONER(S)	Surekha Reddy & (46) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & (06) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sai Phanidhan for Dr. S.V. Rama Krishna	Adv	9700942504	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. ANEESH FOR V. HARISH KOMAR [R-2 to R-5]	Adv.	9848019373	

ORDER

Counsel representing both sides are present. Counsel for Respondent submitted that senior counsel could not attend today before this Tribunal due to personal inconvenience and prayed time for making submissions. At request of both sides put up the matter on 24.10.2018.


MEMBER JUDICIAL